

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CP No. 587/2016
In OA No. 4272/2015

This the 04th Day of February, 2019

Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

1. Navneet Kumar Saxena,
S/o Late Hari Har Nath,
Working as Programmer,
Railway Board Computer Centre, New Delhi.
R/o 4/27, North West Moti Bagh,
New Delhi.
2. OB Vasudevan,
S/o Late O. N. Bhaskaran Moothanthu,
Working as Asstt. Programmer,
Railway Board Computer Centre, New Delhi.
R/o C-38/Y-1, Dilshad Garden, Delhi-95.
3. Rangnath Aggarwal,
S/o Shri Satpal Aggarwal,
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi.
R/o 1264, Sector-37,
Faridabad (Haryana).
4. Yogesh Katyal, Aged 45 years,
S/o Shri K. L. Katyal,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o B-87, Surya Nagar,
Ghaziabad 201071.
5. Subhash Kishwan,
S/o Shri H. M. Kishwan,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o 586, Sector-3, R. K. Puram, New Delhi-22.
6. Narinder Sood,
Working as Programmer

Railway Board Computer Centre, New Delhi.
R/o F-97, Sector-27, Noida (UP).

7. Anil Kumar Aggarwal,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o E-2/4/39, Sector-15,
Rohini, Delhi.
8. Rajender Mohan Bhatt,
S/o Late R. P. Bhatt,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o Block-22, Qtr. No.1044,
Lodhi Colony, New Delhi 110 003.
9. Krishan Kant,
S/o Shri D. R. Ranga,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o H-7J, Sarojini Nagar, New Delhi-23.
10. Shashi Rawat,
S/o Shri G. S. Rawat,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o C-537, Sarojini Nagar, New Delhi-23.
11. Naresh Kumar, Aged 53 years,
S/o Late Bhim Singh,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o T-574/A, Baljeet Nagar, Gali No.12,
New Delhi 110 008.
12. Kakali Paul, Aged 53 years,
S/o Shri B. C. Paul,
Working as Programmer
Railway Board Computer Centre, New Delhi.
R/o C-39, Shri Ram Kunj,
Shalimar Garden, Ext.-II,
Shahibabad.
13. Gopakumar K. R., Aged 46 years,
S/o Late Rajagopan Nair,
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi.
R/o 1345, Sarojini Nagar,
New Delhi-23.

14. Ramendra Kumar Sinha, Aged 46 years,
S/o Shri H. K. Sinha,
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi.
R/o 9/140, Vasundra,
Ghaziabad.
15. Rajesh Kumar Sinha, Aged 42 years,
S/o Late Anandi Prasad,
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi.
R/o 203, B-27, Shalimar Garden Ext-II,
Shahibabad, Ghaziabad.
16. Irshad Ahmad, Aged 42 years,
S/o Late Anwarul Hasan,
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi.
R/o E-247/1, Shaheen Bagh, Okhla.
17. Mriganka Kumar Ghosh Aged 45 years,
S/o Shri S. C. Ghosh,
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi. R/o G-136,
Sarojini Nagar, New Delhi-23.
18. V. K. Jha, Aged 46 years,
S/o Shri B. D. Jha
Working as Asstt. Programmer
Railway Board Computer Centre, New Delhi.
R/o 359, Niti Khand-I, Ghaziabad.

....Applicants.

(By Advocate : Shri Yogesh Sharma)

VERSUS

1. Sh. R.K. Verma,
Secretary
Ministry of Railway, Govt. of India,
Rail Bhawan, New Delhi.
2. Sh. B.P. Sharma,
Secretary
Ministry of Personnel, Public Grievances & Pensions,
Department of Personnel & Training,
Lok Nayak Bhawan,
Khan Market, New Delhi.

3. Sh. Suresh Chandra,
Secretary, Ministry of Law, Govt. of India,
Shastri Bhawan, New Delhi.
4. Sh. Ashok Lavasa,
The Secretary
Ministry of Finance,
Department of Expenditure,
Govt. of India, North Block, New Delhi.
5. Sh. (Dr.) Asha Ram Singh
The Secretary
Union Public Service Commission,
Shahjahan Road, New Delhi Respondents.

(By Advocate : Shri R.V. Sinha)

ORDER (ORAL)

By Hon'ble Ms. Nita Chowdhury, Member (A),

When this CP is taken up, counsel for respondents produced an order dated 01.02.2019 vide which some of the applicants who were covered by the RRs have been promoted. Counsel for applicants acknowledged the receipt of the order.

2. In view of the substantial compliance of the Tribunal's order, CP is closed and notices issued to the respondents are discharged. However, the applicants are at liberty to question the orders now passed by the respondents, if they are still aggrieved, in accordance with law. MA Nos. 108/2018 and 1654/2017 are also stands disposed of. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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